

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 4th OF JULY, 2025

WRIT PETITION No. 17066 of 2025

ANSHUMAN SINGH PARIHAR

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

None for petitioner.

Dr. S.S. Chouhan - Government Advocate for respondents-State, on advance copy.
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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

None appears for the petitioner despite pass over. None was present for the petitioner even on 20.06.2025.

Petition is dismissed in default.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

S/